

SHRI BHUPESH GUPTA: May I know whether, since the enquiry committee was appointed, the Government have received any complaints against Mr. L. N. Birla and whether these complaints have been forwarded to the Enquiry Committee?

SHRI B. R. BHAGAT: I want notice for that.

SHRI V. PRASAD RAO: Pending enquiry, may I know whether any action was taken against the erstwhile Directors of this company so that the assets which they might be having, might not be transferred to some other places?

SHRI B. R. BHAGAT: It is very difficult for me to give details but all due precautions that are necessary should be taken or would have been taken by the Controller of Insurance.

*320. [The questioner (Shri N. C. Sekhar) was absent. For answer, vide col. 1761 infra.]

*321. [The questioner (Shri Maheswar Naik) was absent. For answer, vide col. 1762 infra.]

OFFICERS ON DEPUTATION IN HIMACHAL PRADESH

*322. **SHRIMATI LILA DEVI:** Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of Class I and Class II officers in each category serving on deputation in the Himachal Pradesh Administration;

(b) the number of such officers whose deputation period has expired but who are still continuing there; and

(c) the reasons for which the officers referred to in part (b) above are still continuing?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI B. N. DATAR): (a) 22 Class

I posts and 33 Class II posts have been filled on deputation basis.

(b) and (c). One I.A.S. Officer whose deputation expired on the 30th April, 1959 is continuing in his post pending the appointment of his successor.

MACHINERIES FOR STATE COLLIERIES

*323. { **SHRI LALJI PENDSE:**
SHRI N. C. SEKHAR:
SHRI BHUPESH GUPTA:†

Will the Minister of STEEL, MINES AND FUEL be pleased to state:

(a) the value of the machineries so far purchased for the State Collieries by the National Coal Development Corporation;

(b) whether it is a fact that many of these machineries had been lying idle at (i) Korba and (ii) the docks; and

(c) the present monthly raising and the estimated raising of coal at Korba?

THE MINISTER OF STEEL, MINES AND FUEL (SARDAR SWARAN SINGH):

(a) Upto the end of February 1959, plant and machinery worth about Rs. 13.12 crores had been ordered, of which items worth Rs. 6.52 crores had been received already.

(b) No.

(c) The total raisings of coal from the Korba mines during the year 1958-59 were 84,247 tons giving an average of over 7,000 tons per month. The working in Korba by the National Coal Development Corporation consist of an open-cast mine to raise one million tons per annum from the Jatraj seam and two pairs of inclines for raising 6 million tons from the Ghordewa seam by the end of the current Plan period. The mines to be worked with Soviet collaboration would be planned to

†The question was actually asked on the floor of the House by Shri Bhupesh Gupta.

yield 2.5 million tons of coal per annum in the early years of the third Plan period.

MR. CHAIRMAN: Question hour is over.

WRITTEN ANSWERS TO QUESTIONS

OFFICERS AND CLERICAL STAFF IN LIFE INSURANCE COMPANIES BEFORE AND AFTER NATIONALIZATION

*296. SHRI AMOLAKH CHAND: Will the Minister of FINANCE be pleased to state:

(a) the total number of officers and clerical staff employed in the Life Insurance Companies before nationalisation and after nationalization up to March 31, 1959; and

(b) whether any economy has resulted in the floor area occupied by these Companies after nationalisation?

THE DEPUTY MINISTER OF FINANCE (SHRI B. R. BHAGAT): (a) Number of officers on 1st September, 1956, when the Corporation was established, is not available. The number as on 31st March, 1959 is 1,400.

The number of employees in the supervisory and clerical cadres was 16,362 on 1st September, 1956, and 22,930 on 31st December, 1958; information for the later period is not available.

(b) It is not possible to say whether there is any economy in floor area because information regarding the floor area occupied by the insurers before nationalisation is not known.

LIFE INSURANCE CORPORATION BUILDINGS AT CALCUTTA AND BOMBAY

*297. SHRI AMOLAKH CHAND: Will the Minister of FINANCE be pleased to state:

(a) the present number of buildings which are under construction by

the Life Insurance Corporation at Calcutta and Bombay; and

(b) the number of buildings so far completed and let out by the Life Insurance Corporation at Bombay and Calcutta and the amount of rent so far received?

THE DEPUTY MINISTER OF FINANCE (SHRI B. R. BHAGAT): (a) The Corporation is constructing 3 buildings at Calcutta and 8 buildings at Bombay.

(b) After 1st September, 1956 four buildings at Calcutta and six buildings at Bombay have been completed by the Life Insurance Corporation. The annual rent received in respect of these buildings is Rs. 8.83 lakhs at Calcutta and Rs. 9.76 lakhs at Bombay.

VISIT OF INDIA BY JAPANESE ENGINEERS' TEAM ON LOCATION OF TRACTOR PLANT

*309. MOULANA M. FARUQI: Will the Minister of DEFENCE be pleased to state:

(a) whether a Japanese Engineers' team visited Bombay during November-December, 1958 in connection with the location of the Defence Ministry's proposed Rs. 1 crore tractor plant;

(b) if so, what were the recommendations made by the team; and

(c) what action Government have taken towards the implementation of the scheme?

THE DEPUTY MINISTER OF DEFENCE (SHRI K. RAGHURAMIAH): (a) There is no proposal to set up a "one crore" Plant. Addition of plant, however, is being made in several factories for this project and the total cost of the plant is estimated at Rs. 30 lakhs. At the invitation of the Director General of Ordnance Factories certain Japanese Engineers from M/s. Komatsu Manufacturing Co. Ltd. visited Machine Tool Prototype Factory Ambernath in connection with the manufacture of certain parts for the tractors.